

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING**

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

**IN THE MATTER OF : M/s Vasan Health Care Pvt Ltd
MAIN PETITION NUMBER : CA/1/IB/2017**

(IA/MA) APPLICATION NUMBERS

IA/997(CHE)/2022, IA/1011(CHE)/2022, IA/1012(CHE)/2022

ORDER

No representation for the Applicant.

RP is represented by the Ld. Counsel Ms. Elamathi through video conferencing mode.

Ld. Counsel for the RP takes notice and request time to file reply in the matter. The RP is permitted to file reply within two (2) weeks from today.

List the matter on **03.11.2022** for hearing.



**(SAMEER KAKAR)
MEMBER (TECHNICAL)**



**(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT**